(b) Higher Secondary Schools—1,27,377.

High Schools-Nil.

(c) Recurring Grant—95 per cent, of the approved expenditure subject to the rules for Grant-in-aid.

Non-recurring Grant.—Two-third of the approved expenditure, subject to the rules for Grant-in-aid.

TECHNOLOGICAL AND ENGINEERING INSTI-TUTES IN DELHI/NEW DELHI

796. SHRI LILA. DHAR BAROOAH: Will the Minister of EDUCATION be pleased to state:

- (a) the number and names of the technological and engineering ins itu-tions in Delhi/New Delhi with 1 hen-locations;
- (b) the percentage of marks that is required for admission in such institutions; and
- (c) whether any special provision is made in favour of aspirant children of the low paid Government servants who have obtained less marks than the prescribed percentage fixed for admission into these institutions?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) 1. Indian Institute of Technology, Hauz Khas, New Delhi.

- 2. Delhi Polytechnic, Rashrrere Gate, Delhi.
- School of Planning and Architecture;, Indraparstha Estate, New Delhi.
- 4. Pusa Polytechnic, Pusa, New Delhi.
- 5. G. B. Pant Polytechnic, Okhla, New Delhi.
- 6. Boy's Polytechnic, Kashmere Gate, Delhi.
- 7. Women's Polytechnic, Rouse Avenue, New Delhi.
- (to) Indian Institute of Technology, New Delhi.—No minimum marks ire

785 RSD—3

prescribed. Admissions are made on the basis of an all-India Entrance Test conducted for all the five Institutes of Technology.

to Questions

Delhi *Polytechnic*, *Delhi*.—Candidates with at least 60 per cent marks (55 per cent, for Scheduled Castes Scheduled Tribes) are eligible to apply.

School of *Planning and Architecture, New Delhi.*—For B. Arch, course, students with at least 50 per cent, marks (45 per cent, for Scheduled Castes/Scheduled Tribes) are eligible. For p'ost-graduate and other specialised courses in Town and Country Planning and in Housing no minimum marks are prescribed.

Pusa Polytechnic, Pusa, New Delhi, G, B. Pant Polytechnic, Okhla, New Delhi, Boy's Polytechnic, Kashmere Gate, Delhi and Women's Polytechnic, Rouse Avenue, New Delhi—No minimum marks ate prescribed. Admissions to these institutions are made strictly on the basis of merit of the applicants.

(c) The issue does not arise in the case of institutions where no minimum marks have been prescribed; nor, in the case of institutions where admissions are made on the basis of an entrance test.

At the rest also no special provision has been made for the admission of children of low-paid government servants. However, the unfilled seats of the quota reserved fo" Scheduled Castes and Scheduled Tribes are allotted to these children, provided they p'ossess the minimum marks prescribed for this quota.

MEDICAL FEE CHARGED IN DELHI SCHOOLS

797. SHRI LILA DHAR BAROOAH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that medical fee is charged from the students in schools in Delhi;